

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:42  
ANSWERED ON:24.11.2014  
WORKING DAYS IN COURTS  
Antony Shri Anto

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is any proposal to increase the number of working days in all the courts in the country;
- (b) if so, the details thereof and the response of the Government thereto; and
- (c) the steps likely to be taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (c): Working days/hours in the Supreme Court and in the High Courts in the country are regulated by Rules framed by the respective Court. The working days as well as working hours of the District/Subordinate Courts are regulated by the respective High Court. Government does not have under its consideration any proposal to increase the number of working days in the Courts.